

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI (COURT – II)**

**Item No. 206**  
**(IB)-76/ND/2024**

**IN THE MATTER OF:**

**UPAL Buildtech Private Limited** ... **Applicant/Petitioner**

**Versus**

**Stargaze Entertainment Pvt. Ltd.** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 19.03.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ, HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH, HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Pankaj Agarwal, Adv. Shashwat Srivastava

**For the RP** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

There being an important conference, scheduled at 3'o clock, the matter will be taken up for hearing on 21.03.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**